

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI**

**C. P. NO. 4(ND)12
CA. NO.**

CORAM:

**PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**SH. M.K. HANJURA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Abhijit Mittal.	Adv.	R. 1, 3, 4, 5	<u>Abhijit Mittal</u>

ORDER

Learned counsel for the respondent is present. None for the petitioner. List on 28.09.2016 for the appearance of the petitioner.

Sd/-
(R.Varadharajan)
Member (Judicial)

Sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)